

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

IA 21578/2016, in Petition(s) for Special Leave to Appeal (Crl.)
No(s). 167/2017

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

CHANDRA SHEKHAR @ CHHOTU

Respondent(s)

(FOR CONDONATION OF DELAY IN FILING ON IA 21578/2016)

Date : 20-09-2017 These matters were called on for hearing today.

For Petitioner(s)

Mr. Rohit Pandey, Adv.
Mr. Adarsh Upadhyay, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent has been served but no one has put in
appearance.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

RAJESH KUMAR GOEL
Registrar